

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Intec Capital Ltd.  
Vs  
Guruswamy Ramamurthy

**MAIN PETITION NUMBER** :CP(IB)/243/CHE/2022  
**(IA/MA) APPLICATION NUMBERS**  
IA(IBC)/417(CHE)2024

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**ORDER**

Present: Ms. Ashwini, Ld. Counsel for the Applicant.  
Shri.Adarsh, Ld. Counsel for the Respondent.  
Shri. Avinash Krishnan Ravi, Ld. Counsel for the IRP.

IRP report is already on record.

Reply filed by the Respondent.

Counsel for the Petitioner is given a week's time to file rejoinder, if any.

List the petition for hearing on **19.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs